

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**C.P. No. 151/2019
in
OA No. 1276/2015**

New Delhi, this the 13th September, 2019

**HON'BLE MR. S. N. Terdal MEMBER (J)
HON'BLE MR. A. K. Bishnoi MEMBER (A)**

Shri Rajinder Kumar Modi Aged 74 years
S/o late Shri L.D.Modi
Ex-L.W.I., Pay Token No.2660,
R/o, 58-C, Gali No.3, East Azad
Nagar, Krishan Nagar, Delhi –110 051

.... Applicant

(By Advocate: Shri Hari Kishan)

VERSUS

- (i) Sh. Kailash Gahlot (Chairman)
Delhi Transport Corporation
Govt. of N.C.T. of Delhi
I.P.Estate, New Delhi –110 002

- (ii) Sh. Manoj Kumar (Managing Director)
Delhi Transport Corporation
Govt. of NCT of Delhi
I.P. Estate, New Delhi- 110002

....Contemnors/Respondents

(By Advocate: Ms. Mona Sinha for Ms. Ruchira Gupta)

ORDER (ORAL)

Heard.

2. Perused the compliance order. The order of the Tribunal is substantially complied with and hence CP is closed. Notices are discharged.

(Sh. A. K. Bishnoi)
Member (A)

(S. N. Terdal)
Member (J)

/pinky/